

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No120
CP(IB) 7 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Quality Packaging

.....Applicant

V/s

Baid Industries Pvt Ltd

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor

: Learned PCS Ms. Richa Goyal

For the Corporate Debtor

: Learned Counsel Mr. Mohit Gupta

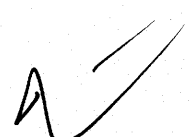
ORDER

Pleadings are complete.

We direct parties to upload pleadings on E-Portal within **seven (7)** days if already not uploaded. The Matter stands adjourned to **27.07.2021**


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

sen


(MADAN B GOSAVI)
MEMBER (JUDICIAL)